

INCOME TAX APPELLATE TRIBUNAL, VARANASI**REVISED CAUSE LIST OF DB BENCH FOR 05-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 63/VNS/2025	2012-13	[A] SUDHIR SHUKLA LEGAL HEIR OF SANJIV KUMAR SHUKLA	
2	ITA 64/VNS/2025	2017-18	[A] SUDHIR SHUKLA LEGAL HEIR OF SANJIV KUMAR SHUKLA	
3	ITA 72/VNS/2025	2013-14	[A] NIRJA AGRAWAL	
4	ITA 74/VNS/2025	2012-13	[A] NIRJA AGRAWAL	
5	ITA 79/VNS/2025	2019-2020	[A] HARE KRISHNA RASTOGI	
6	ITA 84/VNS/2025	2012-13	[A] RAVINDRA KUMAR JAISWAL	
7	ITA 91/VNS/2025	2015-16	[A] CHARU RAI	
8	ITA 94/VNS/2025	2014-15	[D] NIHON IMPEX PRIVATE LIMITED	
9	ITA 95/VNS/2025	2015-16	[D] NIHON IMPEX PRIVATE LIMITED	
10	ITA 96/VNS/2025	2013-14	[A] FR. SUNIL PRAKASH MATHIAS LEGAL HEIR OF LATE AJAY KUMAR	
11	ITA 97/VNS/2025	2014-2015	[A] FR. SUNIL PRAKASH MATHIAS, LEGAL HEIR OF LATE AJAY KUMAR	
12	ITA 98/VNS/2025	2015-2016	[A] FR. SUNIL PRAKASH MATHIAS LEGAL HEIR OF LATE AJAY KUMAR	
13	ITA 99/VNS/2025	2016-2017	[A] FR. SUNIL PRAKASH MATHIAS LEGAL HEIR OF LATE AJAY KUMAR	
14	ITA 101/VNS/2025	2014-2015	[A] JAI LAKSHMI SOVENTS PVT. LTD.	
15	ITA 102/VNS/2025	2018-2019	[A] JAI LAKSHMI SOLVENTS PVT. LTD.	
16	ITA 107/VNS/2025	2020-2021	[A] K G PAN PRODUCTS (P) LTD.	
17	ITA 111/VNS/2025	2018-2019	[A] SANJAY KUMAR SINGH	
18	ITA 116/VNS/2025	2015-16	[A] ABC EDUCATIONAL SOCIETY	
19	ITA 117/VNS/2025	2018-19	[A] ABC EDUCATIONAL SOCIETY.	
20	ITA 118/VNS/2025	2014-2015	[A] HUMAN DEVELOPMENT SOCIETY	
21	ITA 72/VNS/2024	2017-2018	[A] MANOJ KUMAR SINGH	

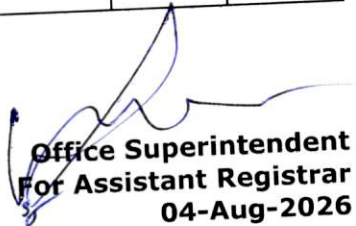

Office Superintendent
For Assistant Registrar
04-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, VARANASI

**CAUSE LIST OF
PART HEARD MATTERS
FOR 05-AUGUST-2026 (WEDNESDAY)**

**BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND SHRI NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

PART HEARD MATTERS						Bench	Remarks
Srl	Appeal Number				Assmt. Year	Assessee	
1	ITA	17	VNS	2025	2011-2012	[A] SHREE NATH JEE BAKERS PVT. LTD.	DB


**Office Superintendent
For Assistant Registrar
04-Aug-2026**

INCOME TAX APPELLATE TRIBUNAL, VARANASI

REVISED CAUSE LIST OF SMC BENCH FOR 05-AUGUST-2026 (WEDNESDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
IN COURT ROOM 1**

PHYSICAL HEARING AT AAYAKAR BHAWAN, VARANASI

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 22/VNS/2025	2017-2018	[A] MEENA SINGH	
2	ITA 23/VNS/2025	2012-2013	[A] VIJAY JAISWAL	
3	ITA 28/VNS/2025	2017-2018	[A] SANGITA	
4	ITA 29/VNS/2025	2017-2018	[A] SHUSHILA DEVI	
5	ITA 33/VNS/2025	2023-24	[A] LORD GUHAN JI BENEFICIARY OF TRILOCHANA JI TRUST	
6	ITA 34/VNS/2025	2012-2013	[A] SHOBHA DEVI	
7	ITA 36/VNS/2025	2017-18	[A] SHIV SHANKAR PRASAD	
8	ITA 38/VNS/2025	2017-2018	[A] MANOJ BHARDWAJ	
9	ITA 40/VNS/2025	2017-2018	[A] SATISH KUMAR JAISWAL	
10	ITA 33/ALLD/2025	2017-2018	[A] SATISH KUMAR JAISWAL	
11	ITA 16/VNS/2025	2016-2017	[A] RAHUL AGRAWAL	


**Office Superintendent
For Assistant Registrar
04-Aug-2026**